

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/340(CHE)2021  
NAME OF THE PETITIONER : Oxyzo Financial Services Pvt Ltd  
NAME OF THE RESPONDENT(S) : Saarp Non Woven India Pvt Ltd  
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

**ORDER**

Ld. Counsel Mr. Prateek Jain appears for the Applicant. None appears for the Respondent.

It is seen that the Respondent Counsel is not present today. Applicant Counsel present.

As a last chance for the Respondent to complete the arguments, list this matter for further hearing on 20.02.2023.

— Sd —

**SAMEER KAKAR**  
Member (Technical)

Phk

— Sd —

**DR. DEEPTI MUKESH**  
Member (Judicial)